

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 103**  
**(IB)-856(PB)/2020**

**IN THE MATTER OF:**

Jones Lang Lasalle Property Consultants (India)  
Pvt. Ltd.  
v.  
Saha Infratech Pvt. Ltd.

.... Applicant/petitioner

.... Respondent

**Order under Section 9 of Insolvency & Bankruptcy Code**

**Order delivered on 11.11.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Petitioner

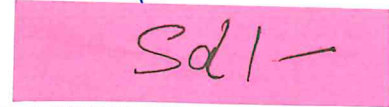
Mr. Anupam Srivastava, and Divya joshi Advs.

For the Respondent

Mr. Karan Rajpurohit, Adv.

**ORDER**

List on 04.12.2020.



**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**



**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**